

(b) if so, what are the guidelines being considered and advised to the State Governments?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NAR-
AIN SINGH): (a) The Urban Land
(Ceiling & Regulation) Act, 1976
already imposes a ceiling on the ex-
tent of vacant land held by a person
and prescribes the plinth area limits
for construction of dwelling units in
future.

(b) Does not arise.

**Construction of Staff Quarters by
Post and Telegraph Department,
Keonjher Division, Orissa**

971. SHRI HARIHAR SOREN: Will
the Minister of COMMUNICATIONS
be pleased to state:

(a) whether it is a fact that a plot
of land has been purchased eight
years back by the Post and Telegraph
Department, Keonjher Division,
Orissa for the construction of staff
quarters;

(b) if so, the number of quarters
which have been completed so far;
and

(c) when the construction is expec-
ted to be completed?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMUNICATIONS
(SHRI KARTIK ORAON): (a) Yes
Sir, the land measuring 0.44 Hectares
(1.10 acres) was purchased on 16.4.74.

(b) No staff quarter has been com-
pleted so far. 32 quarters have been
planned on this land for Telecom
Wing for which Preliminary estimate
is under preparation. For Postal
Wing the Master Plan for construc-
tion of Post office and Staff quarters
is under examination.

(c) Construction not yet started.

**Committee to Review Functioning of
F.C.I.**

972. SHRI M. RAM GOPAL RED-
DY: Will the Minister of AGRICUL-
TURE be pleased to state:

(a) whether Government is con-
sidering a proposal to appoint a Com-
mittee to review the functioning of
Food Corporation of India; and

(b) if so, what are the details
thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE
(SHRI R. V. SWAMINATHAN): (a)
and (b). The Parliamentary Commit-
tee on public undertakings has
already started reviewing perform-
ance of the FCI. The Government do
not, therefore, consider it necessary
to appoint another Committee for
this purpose as it will only duplicate
the work of the Committee on Public
Undertakings.

World Cup Hockey Championship

973. SHRI M. RAM GOPAL RED-
DY: Will the Minister of EDUCATION
AND SOCIAL WELFARE: be pleased
to state:

(a) whether Government have
agreed to hold the Fifth World Cup
Hockey Championship in Bombay
during 1981; and

(b) if so, the total expenditure in-
volved?

THE MINISTER OF EDUCATION
AND SOCIAL WELFARE (SHRI S.
B. CHAVAN): (a) The Government
has cleared a proposal of the Indian
Hockey Federation to hold the Fifth
World Cup Hockey Championship at
Bombay from 29-12-81 to 12-1-82.

(b) The Bombay Hockey Associa-
tion which is organising the cham-
pionship on behalf of the Indian Hoc-